

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
ALLAHABAD**

REGIONAL BENCH - COURT NO.I

**Service Tax Appeal No.70637 of 2024**

(Arising out of Order-in-Appeal No.144/ST/Alld/2021 dated 04/06/2021  
passed by Commissioner (Appeals) Central Excise & CGST, Allahabad)

**M/s Vaishno Cable Network,** .....Appellant  
VERSUS

**Commissioner of Central Excise, Kanpur** ....Respondent

**APPEARANCE:**

Shri Abhinav Mishra, Advocate for the Appellant  
Smt Chittra Srivastava, Authorised Representative for the Respondent

**CORAM: HON'BLE MR. SANJIV SRIVASTAVA, MEMBER (TECHNICAL)**

DATE OF HEARING : 03 October, 2024  
DATE OF PRONOUNCEMENT : February, 2025

This appeal is partly allowed. For order, see order of  
the date in Service Tax Appeal No.70073 of 2022.

**(SANJIV SRIVASTAVA)  
MEMBER (TECHNICAL)**

*akp*